

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1241(CHE)/2024

PETITION NUMBER : CP(IBC)/577/CHE/2020

NAME OF THE PETITIONER : Ammon Holdings Pvt Ltd

**NAME OF THE RESPONDENT(S) : C A Mahalingam Suresh Kumar (RP)
(Real Value Promoters Pvt Ltd)**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT
Rules, 2016**

ORDER

Ld. Sr. Counsel Mr. E. Omprakash along with Ld. Counsel Mr. Arun Karthik Mohan for the Applicant. None for the RP.

Application has been served.

Reply be filed within a week.

Rejoinder be filed within a week thereafter.

List the Application on **27.05.2024** for hearing.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk